

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 809**

TO BE ANSWERED ON FRIDAY, THE 26.07.2024

APPOINTMENT OF JUDGES IN JUDICIARY

**809. SMT. KANIMOZHI KARUNANIDHI
SHRI BHAUSAHEB RAJARAM WAKCHAURE:
DR. RANI SRIKUMAR:**

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the details of the Chief Justice and Judges in the Supreme Court (SC) and the Chief Justices and Judges in High Courts (HCs) in the country, State/UT-wise as on date;
- (b) the number of Chief Justices/Judges belonging to Scheduled Caste/Scheduled Tribe category in the said courts;
- (c) the steps being taken by the Government to maintain adequate number of SC/ST Judges in the Supreme Court and other High Courts of the country during the last three years and the current year; and
- (d) the extent to which the Government has been successful in the said endeavour?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): The details of Chief Justice of India and Chief Justices of High Courts are at **Annexure-I** and those of Judges of the Supreme Court and High Courts are at **Annexure-II**.

Appointment of Judges to the Supreme Court and High Courts is made under Articles 124, 217 and 224 of the Constitution of India, which do not provide for reservation for any caste or class of persons. Therefore, category-wise data pertaining to representation of OBCs, SCs, STs and Minorities among the Judges of High Courts are not centrally maintained.

However, since 2018, the recommendees for the post of High Court Judges are required to provide details regarding their social background in the prescribed format (prepared in consultation with the Supreme Court). Hence, since 2018 the data on appointees to that extent is available. Out of 661 High Court Judges appointed since 2018, 21 belong to SC category, 12 belong to ST category, 78 belong to OBC category and 499 belong to General category (till 22.07.2024).

The Government has been requesting the Chief Justices of High Courts that while sending proposals for appointment of Judges, due consideration be given to suitable candidates belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minorities and Women to ensure social diversity in the appointment of Judges in High Courts.

ANNEXURE-I**DETAILS OF CHIEF JUSTICE OF INDIA AND CHIEF JUSTICES OF THE HIGH COURTS (As on 22.07.2024)**

SL. NO.	NAME OF THE COURT	NAME OF THE CHIEF JUSTICE (S/SHRI JUSTICE)
1	SUPREME COURT (CHIEF JUSTICE OF INDIA)	DR. D.Y. CHANDRACHUD
2	ALLAHABAD	ARUN BHANSALI
3	ANDHRA PRADESH	DHIRAJ SINGH THAKUR
4	BOMBAY	DEVENDRA KUMAR UPADHYAYA
5	CALCUTTA	T.S. SIVAGNAMAM
6	CHHATTISGARH	RAMESH SINHA
7	DELHI*	MANMOHAN
8	GAUHATI	VIJAY BISHNOI
9	GUJARAT	SMT. SUNITA AGARWAL
10	HIMACHAL PRADESH	M.S.SRI RAMACHANDRA RAO
11	J&K AND LADAKH*	TASHI RABSTAN
12	JHARKHAND*	SUJIT NARAYAN PRASAD
13	KARNATAKA	NILAY VIPINCHANDRA ANJARIA
14	KERALA*	MUHAMED MUSTAQUE AYUMANTAKATH
15	MADHYA PRADESH*	SANJEEV SACHDEVA
16	MADRAS*	D. KRISHNAKUMAR
17	MANIPUR	SIDDHARTH MRIDUL
18	MEGHALAYA	S. VAIDYANATHAN
19	ORISSA	CHAKRADHARI SHARAN SINGH
20	PATNA	KRISHNAN VINOD CHANDRAN
21	PUNJAB & HARYANA	SHEEL NAGU
22	RAJASTHAN	MANINDRA MOHAN SHRIVASTAVA
23	SIKKIM	BISWANATH SOMADDER
24	TELANGANA	ALOK ARADHE
25	TRIPURA	APARESH KUMAR SINGH
26	UTTARAKHAND	KUMARI RITU BAHRI

* Acting Chief Justice

ANNEXURE-II**Statement showing Sanctioned strength, Working Strength and Vacancies of Judges in the Supreme Court of India (Including Chief Justice of India) and the High Courts (Including Chief Justices of High Courts) (As on 22.07.2024)**

A.	Supreme Court	Sanctioned strength			Working strength			Vacancies		
		34			34			0		
B.	High Court	Pmt.	Addl	Total	Pmt.	Addl	Total	Pmt.	Addl	Total
1	Allahabad	119	41	160	75	9	84	44	32	76
2	Andhra Pradesh	28	9	37	22	6	28	6	3	9
3	Bombay	71	23	94	56	10	66	15	13	28
4	Calcutta	54	18	72	34	10	44	20	8	28
5	Chhattisgarh	17	5	22	10	5	15	7	0	7
6	Delhi	45	15	60	34	5	39	11	10	21
7	Gauhati	22	8	30	19	5	24	3	3	6
8	Gujarat	39	13	52	29	0	29	10	13	23
9	Himachal Pradesh	13	4	17	12	0	12	1	4	5
10	J & K and Ladakh	13	4	17	12	3	15	1	1	2
11	Jharkhand	20	5	25	18	0	18	2	5	7
12	Karnataka	47	15	62	43	7	50	4	8	12
13	Kerala	35	12	47	29	10	39	6	2	8
14	Madhya Pradesh	40	13	53	36	0	36	4	13	17
15	Madras	56	19	75	50	13	63	6	6	12
16	Manipur	4	1	5	4	0	4	0	1	1
17	Meghalaya	3	1	4	3	1	4	0	0	0
18	Orissa	24	9	33	20	0	20	4	9	13
19	Patna	40	13	53	34	0	34	6	13	19
20	Punjab & Haryana	64	21	85	51	4	55	13	17	30
21	Rajasthan	38	12	50	33	0	33	5	12	17
22	Sikkim	3	0	3	3	0	3	0	0	0
23	Telangana	32	10	42	25	3	28	7	7	14
24	Tripura	4	1	5	4	1	5	0	0	0
25	Uttarakhand	9	2	11	7	0	7	2	2	4
	Total	840	274	1114	663	92	755	177	182	359